

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.06.2022 (FRIDAY)**

**COURT –II (VIRTUAL MODE)**

**After rising of Court - IV**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 856 of 2021	Anuratan Textiles Pvt. Ltd. Vs. Amaira International Pvt. Ltd.	C.S. Gupta	Sonali Joon-R1
2.	Competition App. (AT) No. 21 of 2022	Hith Impex Pvt. Ltd. Vs. Competition Commission of India & Ors.	Rohini M. Amin	Shama Nargis Febin M. Varghese Samuel David-R1 Ameyavikrama Thanvi-R2 Rudresh Singh-R5 Nithin Pavulvri-R7

### **For Hearing**

3.	Comp. App. (AT) (Ins) No. 612 of 2021 <b>(PH)</b>	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
4.	Comp. App. (AT) (Ins) No. 498 of 2021 <b>(PH)</b>	Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr.	Jaya Goyal	Harshal Kumar-R1
5.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2
6.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
7.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis

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Registrar**